

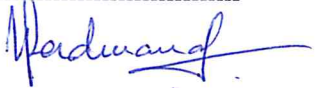
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.152/ BB/ 2017	-	For furnishing addl. Information called by Tribunal	252(3)	Katra Holding Pvt. Ltd. Vs ROC


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	V. PADMANABHAN	Katra Holding P.Ltd	
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ORDER

PCS for Petitioner Company is present. He has filed memo along with annexure in the registry. Registry to verify and put up. List it on 01/12/2017.


Member (T)


Member (J)